412	Written Answers to	[RAJYA SABHA]	Unste	arred Questions
1	2	3	4	5
50.		Etah	897	878
51.		Firozabad	890	940
52.		Jalaun	884	905
53.		Bijnor	894	873
54.		Mainpuri	840	871
55.		Hamirpur	818	839
56.		Saharanpur	906	909
57.		Farrukhabad	880	886
58.		Mahoba	873	921
59.	Uttarakhand (3)	Hardwar	876	917
60.		Dehradun	933	923
61.		Chamoli	944	894

## Schemes for safety and social development of women

†1114. MS. SAROJ PANDEY: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state the details of schemes implemented by the Ministry for safety and social development of women, the budgetary allocations made for the schemes and the total expenditure incurred thereon, so far?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR): Ministry of Women and Child Development is implementing various schemes for empowerment and protection for women. During 2017-18, an amount of ₹ 316.63 have been sanctioned against budgetary allocation for ₹ 1365.58 crore under Mission for Empowerment and Protection Women.

Details of the major schemes are as under:

- (i) Mahila Shakti Kendra Scheme has recently been launched to empower rural women by community participation through College Student Volunteers.
- (ii) Swadhar Greh Scheme for relief and rehabilitation of women in difficult circumstances.

<sup>†</sup>Original notice of the question was received in Hindi.

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- (iii) Ujjawala Scheme is being implemented for Prevention of trafficking and for Rescue, Rehabilitation, Re-integration and Repatriation of victims of trafficking for commercial sexual exploitation.
- (iv) Working Women Hostels for ensuring safe accommodation for working women away from their place of residence.
- (v) Beti Bachao Beti Padhao (BBBP) Scheme is being implemented in all 640 district (as per census 2011) to improve Child Sex Ratio (CSR) and address related issues of empowerment of women on a lifecycle continuum.
- (vi) One Stop Centres scheme for facilitating access to an integrated range of services including police, medical, legal, psychological support and temporary shelter to women affected by violence.
- (vii) Scheme for Universalisation of Women Helpline is intended to provide 24 hours emergency and non-emergency response to women affected by violence.
- (viii) Mahila Police Volunteers is to create public-police interface to facilitate outreach on issues related to violence against women and children.

Apart from the above the Government of India had set up a dedicated and non-lapsable fund called Nirbhaya Fund in 2013 for implementation of initiatives aimed at enhancing the safety and security for women. Under the Nirbhaya Fund an amount of ₹ 3600 crore has been allocated upto 2018-19. So far, a number of different projects across the country, for approximately ₹ 6312.46 crore have been appraised which includes Safe City Project in 8 cities, Central Forensic Science Lab, Chandigarh etc.

## Audit of funds for rehabilitation and protection of children

†1115. SHRI MAHESH PODDAR: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether Government provides grants/financial assistance to State Governments for rehabilitation and protection of children like street children, the children rescued from child labour and the victims of human trafficking, particularly girls;
- (b) the detail of funds released under the said items through various schemes and heads during the last four years, State-wise; and

<sup>†</sup>Original notice of the question was received in Hindi.